## National Company Law Tribunal Allahabad Bench Allahabad

83/241-244/ALD

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.12.2016.

NAME OF THE COMPANY: Mr. Sarthaka Vanijya India Pvt. Ltd.

Vs.

M/s Gyan Security Press Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: u/s 397-398 of Companies Act, 1956.

SI.	No.	Name	Designation	Representation Signature
1.	ANIL	KUMAR	Pes.	Petitioner with
2.	RK	Tandon	Pcs	Respondent No. 1, 2 23 Da Come
		H BHAT NAGA		Respondent No 1243 Ohntres
4	. VIE	HAL BHA	THINGAR. AD	v. Respondent No. 4. B.

## Order Dated 08.12.2016

CP No. 83/241-244/Ald/2016 Sarthaka Vanijya India, Vs M/s Gyan Security Press Pvt. Ltd.

Shri Vikas Bhatnagar Learned Counsel filed Vakalat for Respondent 1,2,3. Shri Vishal Bhatnagar filed Vakalat for Respondent No.4. The reply was also filed for Respondent 1,2,3. For the reply of Respondent No.4 and put up the impleading application filed by third party.

List it on 03.01.2017. Interim Order extended till 3rd January.

V.S.R. AVADMANI, MEMBER-JUDICIAL

H.P. CHATURVEDI, MEMBER-JUDICIAL